

F.No 01(15)/Roster/CESTAT/2011
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 23.11.2011

ORDER NO. 233 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing **28/11/2011 to 30/12/2011 for CESTAT Delhi** from to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. S.S. Kang, Vice-President and Hon'ble Mr. Mathew John, Member (Technical)	From 05.12.11 to 16.12.11	All Excise Division Bench matters
Hon'ble Mrs. Archana Wadhwa, Member (Judicial) and Hon'ble Mr. Rakesh Kumar, Member (Technical)	From 28.11.11 to 02.12.11	All Excise Division Bench matters
Hon'ble Mrs. Archana Wadhwa, Member (Judicial) and Hon'ble Mr. Rakesh Kumar, Member (Technical)	From 05.12.11 to 30.12.11	All Customs and Service Tax Division Bench matters
Hon'ble Mr. D.N. Panda, Member (Judicial) & Hon'ble Mr. Mathew John, Member (Technical)	From 28.11.11 to 29.11.11	All Customs and Service Tax Division Bench matters
Hon'ble Mr. D.N. Panda, Member (Judicial) & Hon'ble Mr. Mathew John, Member (Technical)	From 19.12.11 to 30.12.11	All Excise Division Bench Matters
Hon'ble Mr. D.N. Panda, Member (Judicial)	From 30.11.11 to 02.12.11 And 12.12.11 to 16.12.11	All Single Member Cases

N.B. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters and Stay Application of that Bench will be heard by the other Bench.

2. From 30.11.11 to 02.12.11 All Customs & Service Tax Matters are stand adjourned.

By Order


(S. Chandran)
Registrar

Copy to: SPS to Hon'ble President/Hon'ble Vice-President/Hon'ble Members/P.A.Registrar/Dy.Registrar/Asstt.Registrar/BarAssociation/CDR/SDRs/NoticeBoard/Website/Guard File/Office Copy.


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ORDER NO. 234 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from **28/11/2011 to 30/12/2011 for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. S.S. Kang, Vice-President and Hon'ble Mr. Sahab Singh, Member (Technical)	From 28.11.11 to 02.12.11 And 19.12.11 to 30.12.11	All Excise Division Bench matters
Hon'ble Mr. Ashok Jindal, Member (Judicial) and Hon'ble Mr. P.R. Chandrasekharan, Member (Technical)	From 28.11.11 to 16.12.11	All Customs & Service Tax Division Bench matters
Hon'ble Mr. B.S.V. Murthy, Member (Technical) and Hon'ble Mr. Ashok Jindal, Member (Judicial)	From 19.12.11 to 30.12.11	All Customs & Service Tax Division Bench Matters
Hon'ble Mr. Sahab Singh, Member (Technical)	05.12.11	Single Member Matters

N.B. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters and Stay applications of that Bench will be heard by the other Bench.

By Order



(S. Chandran)

Registrar

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Dated: 23.11.2011

ORDER NO. 236 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from **28/11/2011 to 30/12/2011 for CESTAT Chennai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. P.G. Chacko, Member (Judicial) and Hon'ble Dr. C. Satapathy, Member (Technical)	From 07.12.11 to 09.12.11	All Division Bench Matters
Hon'ble Dr. C. Satapathy Member (Technical)	From 28.11.11 to 05.12.11 And 12.12.11 to 30.12.11	All Single Member matters

N.B. Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters.

By Order


(S. Chandran)
Registrar

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By. Registrar

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Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi – 66

Dated: 23.11.2011

ORDER NO. 237 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from **28/11/2011 to 30/12/2011 for CESTAT Bangalore** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. P.G. Chacko, Member (Judicial) and Hon'ble Mr. M. Veeraiyan, Member (Technical)	From 28.11.11 to 05.12.11 And 12.12.11 to 20.12.11	All Division Bench Matters
Hon'ble Mr. M. Veeraiyan, Member (Technical)	From 07.12.11 to 09.12.11	All Single Member Matters

N.B.: Whenever any Member of Division Bench is not available, other Member of that Bench will hear Single Member matters.

By Order


(S. Chandran)
Registrar

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Dated: 23.11.2011

ORDER NO. 235 OF 2011

The Hon'ble Vice-President/HOD has been pleased to order the following sitting commencing from **28/11/2011 to 30/12/2011 for CESTAT Kolkata** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. S.K. Gaule, Member (Technical) and Hon'ble Mr. D.M. Misra, Member (Judicial)	From 08.12.11 to 30.12.11	All Division Bench matters
Hon'ble Mr. D.M. Misra, Member (Judicial)	From 28.11.11 to 7.11.11	All Single Member Matters

By Order



(S. Chandran)
Registrar

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